GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA STARRED QUESTION NO. 267 TO BE ANSWERED ON THE 6TH DECEMBER, 2019 AUTONOMOUS BODY TO REGULATE MEDICAL DEVICES

*267. SHRI GURJEET SINGH AUJLA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the NITI Aayog has rejected the proposal of the Government to bring medical devices under the Central Drugs Standard Control Organization (CDSCO);
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government is considering to set up an autonomous body on the lines of FSSAI for regulation of medical devices/equipments; and
- (d) if so, the details thereof?

ANSWER THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN)

(a) to (d): A statement is laid on the Table of the House

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 267* FOR 6^{TH} DECEMBER, 2019

(a):	No.	Regulation	of	medical	devices	is	within	the	purview	of	Central	Drugs
Standard Control Organization only.												

(b): Question does not arise.

(c): No such proposal has been approved by the Government.

(d): Question does not arise.
